

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BULLETIN PART – I

### BUDGET SESSION

THURSDAY, 10<sup>th</sup> MARCH, 2016

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2.30 P.m.

The day was allotted for Private Members' Business.

1. **Questions:**

Questions Nos. 25 - 29 were taken up and disposed off.

2. **Call Attention Notice:**

**Dr. Donkumar Roy, MLA** called the attention of the Chief Minister under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times", dated 24th February, 2016 under the caption "ADCs get Rs.267.4 crores from the Union Government".

Dr. Mukul Sangma, Chief Minister replied.

3. **Special Motion:**

**Shri Paul Lyngdoh, MLA** - "This House do now discuss the unprecedented change of rules in the recent recruitment notification advertisement issued by the Chairman, Central Recruitment Board, Meghalaya Police".

Smti R. Warjri, Minister in-charge Home (Police) replied.

(At 11.20 a.m., Shri N.D. Shira was in the Chair)

4. **Motions:**

**Motion No.1** - Shri John Leslee K. Sangma, MLA, moved the Motion that "This House do now discuss the failure of the Government of Meghalaya to provide employment to 27 Bonded Dental Surgeons".

Shri A.L. Hek, Minister in-charge Health & Family Welfare replied.

(At 12.10 P.m., Shri R.V. Lyngdoh was in the Chair)

:2:

**Motion No.2** - Shri T.W. Chyne, MLA, moved the Motion that “This House do now discuss the current status of employment opportunities available for the youth of the State”.

Dr. Mukul Sangma, Chief Minister replied.

**Motion No.3** — Shri K.P. Pangniang, MLA was not present inside the House. The Motion was not moved.

**Motion No.4** - Shri James K. Sangma, MLA was not present inside the House. The Motion was not moved.

**Motion No.5** - Shri John Leslee K. Sangma. The Hon’ble Member did not move the Motion.

**Motion No.6** — Shri James K. Sangma was not present inside the House. The Motion was not moved.

**Motion No.7 Shri John Leslee K. Sangma** - “This House do now discuss the functioning of the Government of Meghalaya with regard to its failure to promote the Welfare of the Police Department”.

The Hon’ble Member moved the Motion and initiated discussion. Smti R. Warjri, Minister in-charge Home (Police) replied.

**Motion No.8** — Shri James K. Sangma was not present inside the House.

**Motion No.9** — Shri James K. Sangma was not present inside the House.

5. **Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Friday, the 11<sup>th</sup> March, 2016.

*Dated Shillong,  
the 10<sup>th</sup> March, 2016.*

*Commissioner & Secretary,  
Meghalaya Legislative Assembly.*